

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 83 of 2013

Dated : 6th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Dhamra Port Company Ltd.

... Appellant(s)

Versus

**Odisha Electricity Regulatory Commission
& Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. R.M. Patnayak
Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1

ORDER

The learned counsel for the Respondent seeks some time for getting the instructions with regard to the compliance of the retail supply tariff Order.

Post the matter on **03.09.2013.**

**(Rakesh Nath)
Technical Member
ts/pg**

**(Justice M. Karpaga Vinayagam)
Chairperson**